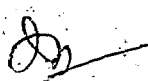
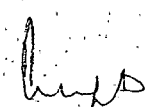


C.A.T. Bench, Jaipur

Date of Order	Orders
28.5.2002 Received Comm 20.5.02 copy sent to applicant vide 16.07 date 16/07	C.P. No. 12/2001. M.A. No. 325/01 M.A. No. 221/02 Mr. P.P. Mathur - Counsel for petitioner Mr. R.L. Agrawal - proxy of Mr. Bhanwar Bagri - Counsel for resp. The Counsel for the respondents informs us that against the order of this Tribunal, a writ petition has been filed before the Hon'ble High Court and the Hon'ble High Court stayed the order of the Tribunal dated 20.7.2000. A copy of the order of the High Court has been brought on record by filing M.A. No. 221/02. Since the order of the Tribunal has been stayed by the Hon'ble High Court, this Contempt petition does not survive and is therefore dismissed. The Notices issued are discharged.  (J. K. KAUSHIK) JUDICIAL MEMBER  A. P. NAGRATH ADMINISTRATIVE MEMBER